

Annexure – 3

Name of the Corporate Debtor: Agson Global Private Limited; Date of commencement of CIRP: January 30, 2024; List of creditors as on: January 10, 2026  
 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guaranteee	Whether related party?	% of voting share in CoC					
1	National Asset Reconstruction Company Limited ('NARCL') represented through India Debt Resolution Company Limited ('IDRCL')	30-Dec-24	21,868,481,244.14	21,723,042,096.39	Loan	21,868,481,244.14	16,531,206,653	No	100.00%		NIL	145,439,147.75	NIL	
	<b>TOTAL</b>		<b>21,868,481,244.14</b>	<b>21,723,042,096.39</b>		<b>21,868,481,244.14</b>	<b>16,531,206,652.58</b>		<b>100.00%</b>	-	-	<b>145,439,147.75</b>	<b>NIL</b>	